No. 24]
NEW DELHI, SATURDAY, JUNE 15, 1957/JYAISTHA 25, 1957

PART I—Section 4

Notifications regarding Appointments, Promotions, Leave, etc., of Officers issued by the Ministry of Defence

MINISTRY OF DEFENCE

No. 1134, dated 29th May 1957.—The services of Shri Hemanat Singh, I.A.S, Dy. Secy., Min. of Def, are placed at the disposal of the Min. of Home Affairs, 24th May 1957 (A.N.).

D. P. McKENNA, Dy. Secy.


S. D. CHATTERJEE, Under Secy.

No. 1138, dated 5th June 1957.—The following appointments are made:—

Indian Ordnance Services


No. 1146, dated 1st June 1957.—Shri Minoo Piroj-shaw CONTRACTOR, perm. Foreman, to be offg. A.W., 4th Apr. 1957, until further orders.

GIAN CHAND, Under Secy.

NATIONAL CADAET CORPS

No. 1147, dated 31st May 1957.—The following gentlemen have been granted commissions:

Senior Division (Army Wing)

* To be 2/Lts.
  
Andhra Pradesh

Ronda BHARMA RAO (NCC/1989) and Palepu

Bonda DHARMA RAO (NCC/1989) and Palepu

PRAKASH NARAIN MATHUR (NCCJ/6067), 31st Mar. 1956.

Babubhai CHATURBHAI PATEL (NCCJ/3226),
DATTATRYA MAHADEO ALEGAONKAR (NCCJ/3228), 4th July 1956.

Sharma CONTRACTOR, perm. Foreman, to be offg, seniority as 2/Lt. from 12th Feb. 1951, as Lt from 12th Feb. 1953 and as Capt. from 12th Feb. 1957.

Madhya Pradesh

GOPAL AWADHOOAT ASHTEKAR (NCCJ/5270),
GOPAL AWADHOOAT ASHTEKAR (NCCJ/5270),
JATINDROMOHAN DEV NATH (NCCJ/5273),
RAMAKANT MISHRA (NCCJ/5274),
BHOLA NATH (NCCJ/5275),
PARAS RAM SONI (NCCJ/5277),
JOBAL NARAIN KAUL (NCCJ/5278),
SABUULAL PATHAK (NCCJ/5279) and PURUSHOTTAM RAMRAO DHANDE (NCCJ/5280), 15th July 1956.

No. 1148, dated 31st May 1957.—The following officers are permitted to relinquish their commissions:

Junior Division (Army Wing)

Bombay

Third Officer L. G. Deshmukh (NCCJ/5187), 5th Sep. 1956, under rule 28(2)(f) of N.C.C. Rules.

Madras


No. 1149, dated 3rd June 1957.—The following Lady Officers are permitted to resign their commissions:

Girls Division (Senior Wing)

Rajasthan

Lt. (Miss) M. BHATJI (NCC/GD/3901) and 2/Lt. (Miss) Prem GUPTA (NCC/GD/3903), 1st July 1957.

G. C. L. JONEJA, Dy. Secy.

DEFENCE SCIENCE ORGANISATION

No. 1150, dated 31st May 1957.—On completion of his deputation with the Council of Scientific & Industrial Research Dr. N. B. Bhatt, tempy. Senior Scientist, resumed his tempy. apptt, 1st Apr. 1957.

No. 1151, dated 31st May 1957.—With ref. to M. of D. Notn. No. 970, dated 9th June 1956, Shri H. V. Ranga-

ALIMCHAND SINGH, Asstt. C.A.O.

(Regular Branch)

No. 1152, dated 31st May 1957.—The following appointment is made:

ARMY HEADQUARTERS

To be D. M. T.

Brig. (A/Maj.-Gen.) D. Som Dutt (78-AL), 6th May 1957.
N. N. WANCHOO, Jt. Secy.

No. 1153, dated 30th May 1957.—The following appointment is made:

ARMY HEADQUARTERS

To be J. A. G.

J. A. DAVE, Dy. Secy.

No. 1154, dated 30th May 1957.—The following appointments are made:

ARMY HEADQUARTERS

Q. M. G.'s Branch

Shri C. R. Mukerjee, perm. Supdt., to be offg. O.S. from the 18th Feb. 1957 to the 30th Mar. 1957, succ Shri K. N. Joshi on leave.
E.-in-C.'s Branch

On transfer from the office of C.W.E., Jaipur, Shri R. L. Kumar, perm. S.W., appointed in the same capacity, 9th May 1957, vice Shri D. C. Sharma vacated.

ALIMCHAND SINGH, Asstt. C.A.O.

No. 1155, dated 6th June 1957.—The following appointments are made:

Regular Army

Regular Commissions

The undermentioned short service regular commissioned officer to be Capt. w.e.f. 19th Aug. 1956, with seniority for pay and promotion under A.I. 279/51 and 126/51 as indicated against his name and relinquishes his S.R.R.C.:—

Mysore Sundararao VASUDEVA RAO (SS 13599 now IC 7597), E.M.E., with seniority as 2/Lt. from 21st Sep. 1947, as Lt. from 21st Sep. 1949 and as Capt. from 21st Sep. 1951.

(M. of D. Notn. No. 2960, dated 29th Dec. 1953. In so far as it relates to the above named officer is hereby cancelled.)

The undermentioned short service regular commissioned officer to be Capt. w.e.f. 31st Jan. 1957, with seniority for pay and promotion under A.I. 374/46 as indicated against his name and relinquishes his S.R.R.C.:—

NABH KUMAR (SS 1653 now IC 8063), Engineers, with seniority as 2/Lt. from 14th Nov. 1942, as Lt from 14th May 1944 and as Capt. from 14th Nov. 1948.

The undermentioned short service regular commissioned officers to be Capt. w.e.f. 15th Aug. 1957, with seniority for pay and promotion under A.I. 374/46 as indicated against their names and relinquish their S.R.R.C.s.:—

HARCHAND SINGH (SS 13717 now IC 8061), A/S., with seniority as 2/Lt. from 26th Aug. 1942, as Lt. from 26th Feb. 1944 and as Capt. from 26th Aug. 1948.

Dhan Singh MAMIK (SS 13829 now IC 8076), A.S.C, with seniority as 2/Lt. from 24th July 1941, as Lt. from 24th Jan. 1943 and as Capt. from 24th July 1947.

The undermentioned temporary commissioned officer to be Capt. w.e.f. 15th Aug. 1957, with seniority for pay and promotion under A.I. 9/8/50 as indicated against his name and relinquishes his tempy. commission:—

VIJAY KUMAR (TC 30729 now IC 8074), Infv., with seniority as 2/Lt. from 12th Feb. 1951, as Lt from 12th Feb. 1953 and as Capt. from 12th Feb. 1957.
The undermentioned from emergency commission to be Lt. w.e.f. 10th Nov. 1945, with seniority for pay and promotion under A.I. 78/53 as indicated against his name and relinquishes his emergency commission:—

Amar Nath KHANNA (IEC 9017 now IC 900).

The undermentioned from emergency commission to be Lt. w.e.f. 10th Nov. 1945, with seniority for pay and promotion under A.I. 78/53 as indicated against his name and relinquishes his emergency commission:—

Kalloothara PRABHAKARAN (SS 14935 now SL 20063), with seniority as 2/Lt. from 18th Jan. 1951.

The undermentioned emergency commissioned officer to be Lt. w.e.f. 15th Apr. 1957, with seniority for pay and promotion under A.I. 78/53 as indicated against his name and relinquishes his emergency commission:—

Raja Ram SINGH (TC 30187 now IC 8073), E.M.E., with seniority as 2/Lt. from 13th May 1951 and as Lt. from 13th May 1953.

The undermentioned emergency commissioned officer to be Lt. w.e.f. 15th Apr. 1957, with seniority for pay and promotion under A.I. 78/53 as indicated against his name and relinquishes his emergency commission:—

B. J. SENGUPTA, Under Secy.

The undermentioned from emergency commission to be Lt. w.e.f. 10th Nov. 1945, with seniority for pay and promotion under A.I. 78/53 as indicated against his name and relinquishes his emergency commission:—

NIHAL SINGH (No. 11423) lately the Kumaon R., 30th Nov. 1956.

The undermentioned temporary commissioned officer to be Lt. w.e.f. 15th Apr. 1957, with seniority for pay and promotion under A.I. 78/53 as indicated against his name and relinquishes his temporary commission:—

MAHIDHAR, Under Secy.

The undermentioned temporary commissioned officer to be Lt. w.e.f. 15th Apr. 1957, with seniority for pay and promotion under A.I. 78/53 as indicated against his name and relinquishes his temporary commission:—

Lala Ranendra Nath BOSE (SS 14699 now SL 34), A.O.C., as 2/Lt. from 1st June 1948 and as Lt. from 1st Dec. 1950.

The undermentioned temporary commissioned officer to be Lt. w.e.f. 15th Apr. 1957, with seniority for pay and promotion under A.I. 78/53 as indicated against his name and relinquishes his temporary commission:—

No. 1157, dated 6th June 1957.—The following appointments are made:—

CORPS OF E. M. E.


EDUCATIONAL ESTABLISHMENT

King George’s School, Ameer

To be tempy. Master

Shri Vaudev Vishwanath VAIYDA, 1st May 1957 (F.N.).

NATIONAL DEFENCE ACADEMY

Lecturers on contract terms and conditions to be tempy. Lecturers

Shri B. K. Paradkar, 1st May 1957.

K. V. RAMANAMURTHI, Under Secy.

No. 1158, dated 6th June 1957.—The following appointment is made in Class ‘B’ Reserve in the rank of Capt. for the period from 1st Feb. 1957 to 21st Dec. 1959, with seniority for pay and promotion under A.I. 1/5/54 as indicated against his name:—

ARMY MEDICAL CORPS

Reserve of Officers


No. 1159, dated 3rd June 1957.—The following appointments are made for a period of 3 years under A.I. 1/5/54:—

REGULAR ARMY

Army Medical Corps

Short Service Regular Commissions

To be Lts. (on proba.)


No. 1160, dated 1st June 1957.—The undermentioned officers are granted four years extension of tenure in their subs. rank of Brig:—

Brigs. P. N. Kirpai (43-Al), Sardar Haranaran Singh (98-Al), Bikram Singh (112-Al) and Harikurt Singh (645-Al), 1st Sep. 1957.


N. N. WANCHOO, Jt. Secy.

No. 1161, dated 27th May 1957.—The undermentioned ex-J.COs. are re-employed on the active list in the rank and from the date specified, for service on the perm. staff of the training teams of the National Volumes for Forces under M. of D. letter No. 55/11/ D(GA)/55, dated 3rd Feb. 1955:—

REGULAR ARMY

In the rank of Jemdr.

Infantry


Jem. KUMON R., 30th Nov. 1956.
The Gazette of India : JUNE 15, 1957/JYAISTHA 25, 1879 [PART I—Sic. 4

No. 1162, dated 25th May 1957.—The undermentioned officer is granted the local rank of Lt.-Col, without effect on pay and pension, whilst employed as D.A.M.S. H.Q. Eastern Command:—


MAHIDHAR, Under Secy.

No. 1163, dated 30th May 1957.—The undermentioned officer relinquished the local rank of Brig, granted to him under M. of D. Notn. No. 487, dated 6th Mar. 1957, published in Gazette of India, dated 16th Mar. 1957:—

A/Brig. K. T. Mathew (IC-2029), J.A.G.'s Dottt, 5th Apr. 1957

J. A. DAVE, Dy. Secy.

No. 1164, dated 3rd June 1957.—The services of Capt. M. D. VASHI (MR-589), A.M.C. (Reg.), are placed at the disposal of the Ministry of Health for employment as a Surgeon, Civil Hospital, Imphal, Manipur, 15th Oct. 1956.

No. 1165, dated 3rd June 1957.—The seniority of the undermentioned officer who was granted a S.S.R.C. for three years w.e.f. 1st Jan. 1948 side M. of D. Notn. No. 2365, dated 14th Oct. 1950, is revised w.e.f. 19th Apr. 1955 under the provisions of M. of D. letter No. 02467/7/XXI/MS3D/1597/D(MS), dated 19th Apr. 1955, as indicated:—

REGULAR ARMY
Short Service Regular Commission

No. 1166, dated 6th June 1957.—The seniority of the undermentioned officers who were granted S.S.R.Cs. for three years w.e.f. 4th Jan. 1948 side M. of D. Notn. No. 1321, dated 7th Aug. 1948, is revised w.e.f. 19th Apr. 1955 under the provisions of M. of D. letter No. 02467/7/XXI/MS3D/1597/D(MS), dated 19th Apr. 1955, as indicated:—

REGULAR ARMY
Short Service Regular Commission—2/Lt. (A/Capt.) Mohinder Singh (SS 14488), E.M.E., with seniority for pay and promotion from 10th Jan. 1948.

2/Lt. (A/Capt.) Piare Lall (SS 14580), E.M.E., with seniority for pay and promotion from 12th Jan. 1948.

(M. of D. Notn. No. 494, dated 16th Mar. 1957 in so far it relates to these officers is hereby cancelled.)

No. 1167, dated 6th June 1957.—The seniority of the undermentioned officer who was granted a S.S.R.C. for three years w.e.f. 1st Jan. 1948 side M. of D. Notn. No. 2365, dated 14th Oct. 1950, is revised w.e.f. 19th Apr. 1955 under the provisions of M. of D. letter No. 02467/7/XXI/MS3D/1597/D(MS), dated 19th Apr. 1955, as indicated:—

REGULAR ARMY
Short Service Regular Commission
Lt. (A/Capt.) Mohinder Singh (SS 14488), E.M.E., with seniority for pay and promotion from 10th Jan. 1948.

No. 1168, dated 30th May 1957.—The seniority of the undermentioned officer granted a S.S.R.C, for three years w.e.f. 1st Jan. 1948 side M. of D. Notn. No. 2365, dated 14th Oct. 1950, is revised w.e.f. 19th Apr. 1955 under the provisions of M. of D. letter No. 02467/7/XXI/MS3D/1597/D(MS), dated 19th Apr. 1955, as indicated:—

REGULAR ARMY
Short Service Regular Commission
2/Lt. (A/Capt.) C. L. Kohli (SS 14488), E.M.E., with seniority for pay and promotion from 17th Jan. 1948.

2/Lt. (A/Capt.) Ratnavelu (SS 14479), E.M.E., with seniority for pay and promotion from 8th Jan. 1948.

(M. of D. Notn. No. 638, dated 13th Apr. 1957 in so far it relates to this officer is hereby cancelled.)

No. 1170, dated 3rd June 1957.—The undermentioned officers on probation are confirmed:—

REGULAR ARMY
Army Medical Corps
Permanent Regular Commission


Short Service Regular Commission


MAHIDHAR, Under Secy.

No. 1171, dated 4th June 1957.—The following promotion is made:—

ARMY HEADQUARTERS
G. S. Branch
Shri N. N. SooU Permt. Supdt, to be Offg. Officer Supervisor from 4th Feb. 1957 to 4th Mar. 1957 since Shri H. C. Jain, proceeded on leave.

ALIMCHAND SINGH, Asstt. C.A.O.

No. 1172, dated 30th May 1957.—The following promotions are made:—

REGULAR ARMY
Regular Commissions
To be Subs. Brigs.
Cols. Bhagwati Singh (IC-1), Harbhajan Singh (IC-2), Pritam Singh (IC-62) and M. H. F. J. Manekshaw (IC-14), M.C., 4th Feb. 1957.

N. N. WANCHOO, Jt. Secy.

No. 1173, dated 6th June 1957.—The following promotions are made:—

REGULAR ARMY
Regular Commissions
Majs. to be Subs. Lt.-Cols.

J. D. Nadirshaw (IC 2558), V.R.C., 8 G.R., 21st July 1956.

Capts. to be Majs.


K. A. Murray (IC 1198), Artillery, 30th May 1958.

(This cancels M. of D. Notn. No. 3087/67 in so far as it relates to this officer.)

S. Kolandavelu (IC 3196), Artillery, 3rd Apl. 1957.

K. P. Singh (IC 2591), Infy., 11th Apr. 1957.

Lts. to be Captts.
Suresh Chandra Singh (IC 4066), Infy., 12th Dec. 1954.

(This cancels M. of D. Notn. No. 1541, dated 29th Sep. 1956, in so far as it relates to the abovenamed officer.)

S. S. Grewal (IC 8319), Infy., 3rd Apr. 1956.

Ram Vir Singh (IC 4070), Infy., 2nd Oct. 1958.

Rai Singh (IC 5086), J. C. Verma (IC 5088), Khem Bahadur (IC 5090), B. L. Chuni (IC 5092), K. S. Mahipatsinh (IC 5095), C. Venugopal (IC 5096), M. N. Kampte (IC 5099), N. S. Baini (IC 5010), Bachhitar Singh (IC 5113), Ram Krishan (IC 5114), P. S. Mehta (IC 5120), Bhagwant Singh (IC 5141), J. Palit (IC 5148), K. S. Gurung (IC 5154), D. S. Mandare (IC 5169), B. L. Bembey (IC 5172), S. C. Sharma (IC 5181), S. P. Srikent (IC 5192), P. S. Vasudevan (IC 5199), Anant Bir Singh (IC 5203), R. S. Bal (IC 5212), R. C. Datt (IC 5216), Infy., 10th Dec. 1956.

N. A. Purandare (IC 7248), Infy., 24th Dec. 1956.

P. K. Mitra (IC 5277), S. K. A. Borwanker (IC 7295), Anand Kumar (IC 7204), Infy., 27th Dec. 1956.

M. N. Ganguli (IC 7206), Infy., 28th Dec. 1956.

V. N. Bhas (IC 8003), A.O.C., 14th May 1957.

G. P. Mathur (IC 6569), Sigs., 8th June 1955.


N. Andrew (SS 14407), 11th Mar. 1957.

Devadasan (SS 14402), 21st Feb. 1957.

N. Kunharan (SS 14594), 2nd Mar. 1957.

Mual Singh (SS 14965), 11th Feb. 1957.

Balkrishnan Nair (SS 14398), 12th Feb. 1957.

The undermentioned Lt. is promoted to the quasi-subs. rank of Capt. w.e.f. 23rd Aug. 1955, with seniority as indicated against his name:

Artillery

The undermentioned Lts. are promoted to the quasi-subs. rank of Capt. w.e.f. 21st Feb. 1956, with seniority as indicated against their names:

Infantry


G. S. Rautela (SS 16283), 31st July 1954.


M. S. Pathania (SS 13627), 16th Feb. 1954.


MAHIDHAR, Under Secy.

No. 1175, dated 29th May 1957. The following promotions are made:

REGULAR ARMY
Corps of E. M. E.

To be Subdr. Maj. (Artz.)


To be Subdr. (Clerk G. D.)

44947-JC P/A/Subdr. VELAYUDHAN, 8th Feb. 1956.

To be Jemdr. (Store Tech.)

MAHIDHAR, Under Secy.

No. 1176, dated 1st June 1957. The following promotions are made:

REGULAR ARMY

R. V. F. C.

To be Jemdr. (G. D.)

Drf. (Dsr.) RATTAN SINGH (No. V-2803 now RVF-2043), 22nd Feb. 1957.

Drf. (Dsr.) MAN CHAND (No. V-2473 now RVF-7044), 27th Feb. 1957.

S. V. SAMPATH, Dy. Secy.

No. 1177, dated 4th June 1957. The undermentioned officer is permitted to resign his commission:

REGULAR ARMY

Short Service Regular Commission


MAHIDHAR, Under Secy.
No. 1178, dated 31st May 1957.—The undermentioned officer resigned from service:

MILITARY ENGINEER SERVICES

Shri R. C. Arora, A.E.E. (B/R), on probation, 6th May 1957 (A.N.).

B. J. SENGUPTA, Under Secy.

No. 1179, dated 5th June 1957.—The undermentioned officer is permitted to retire from army service:

REGULAR ARMY

Regular Commission


No. 1180, dated 5th June 1957.—The undermentioned officer is permitted to retire from service and transferred to the Regular Reserve of Officer (Class 'X'):

REGULAR ARMY

Regular Commission


No. 1181, dated 5th June 1957.—The undermentioned officer is permitted to retire from service on grounds of ill-health:

REGULAR ARMY

Regular Commission


No. 1182, dated 31st May 1957.—The undermentioned officers retired from service:

MILITARY ENGINEER SERVICES


B. J. SENGUPTA, Under Secy.

No. 1183, dated 4th June 1957.—The undermentioned officer is granted leave:

ARMY HEADQUARTERS

A. G.'s Branch

Shri Alimchand Singh, permt. C.S.O. Grade II/ tempy. D.A.D., privilege leave for one month and 7 days, 5th Apl. 1957.

D. P. McKENNA, C.A.O.

No. 1184, dated 5th June 1957.—The following officer is granted leave:

ARMY HEADQUARTERS

M. G. O. Branch

Shri E. F. Thorpe, perm. O.S., 1 month and 4 days' privilege leave on M.C., 25th Feb. 1957.

ALIMCHAND SINGH, Asstt. C.A.O.

No. 1185, dated 1st June 1957.—The undermentioned officers are granted leave:

MILITARY ENGINEER SERVICES


Shri N. Venkataramanna Naidu, Quasi-permt. C.A.S.O., E.S.D., Debu Road, 60 days' earned leave, 20th Dec. 1956.


Shri V. V. Kulakarni, Tempy. E.E. (B/R), C.W.E.'s Office, Cochin, 19 days' earned leave, 25th Mar. 1957.

Shri P. R. P. Sastry, Tempy. A.E.E. (E/M), G.E.'s Office (F), Khamaria, 18 days' privilege leave, 8th Apr. 1957.

A. P. M. S. Dr.

Shri B. S. GANDH, perm. S.K. I, tempy. Stores Officer (Civ.), 59 days' earned leave, 18th Mar. 1957.

P. N. NATU, Under Secy.

No. 1186, dated 30th May 1957.—The following transfer is made:

ARMY HEADQUARTERS

E.-in-C.'s Branch


ALIMCHAND SINGH, Asstt. C.A.O.

No. 1187, dated 5th June 1957.—Corrigenda.—(i) In M. of D. Notn. No. 259 published in the Gazette of India, dated 8th Feb. 1957, above the name of "SIKANDAR LAL" and after the words "To be" delete "Lt." and insert "2/Lt.".

(ii) In M. of D. Notn. No. 602, dated 2nd Apr. 1957, published in Gazette of India, dated 1st Apr. 1957 under the heading "REGULAR ARMY—Regular Commission" for I.D. Verma (IC 414), Sigs., read I. D. Verma (IC 414), Sigs.

MAHIDHAR, Under Secy.


P. N. NATU, Under Secy.


AJIT SINGH, Under Secy.

M. L. AND C. SERVICE

No. 1190, dated 1st June 1957.—Shri V. Krishna, swamy, a perm. officer of the M.I. & C. Service Class II and tempy. Class I (Grade II) and Ex. Officer, Wellington Cantonment, is granted 7 days' earned leave, 3rd May 1957.

L. H. & D. SERVICE

No. 1191, dated 24th May 1957.—Shri V. R. Bendre Area, Lands Hiring & Disposals Officer, H.Q. Western Command, Simla, 32 days' earned leave, 11th Feb. 1957.

P. N. NATU, Under Secy

(Navy Branch)

No. 1192, dated 30th May 1957.—The undermentioned officer is seconded to the Ministry of Transport for a period of one year in the first instance to hold the appnt. of Engineer, Lighthouse Department in the Actg.
rank of Capt. under the terms and conditions stipulated in M. of D. letter No. F-43(9)/1492/D(N-II), dated 28th Feb. 1957:—

**INDIAN NAVY**

(Permanent Commission)

Cdr. B. Y. Wad (L), 14th Dec. 1956.


No. 1193, dated 4th June 1957.—The following promotions are made:—

**INDIAN NAVY**

(Permanent Commissions)

Electrical Branch


N. S. Koder and T. Rajaram, 27th June 1956, with seniority w.e.f. 27th June 1955 for promotion only under para. 15 of N.I. 41/50.

Sub. Lt. to be Lt.

J. R. Mehra, 8th Nov. 1956.

H. R. KHATTAR, Under Secy.

No. 1194, dated 1st June 1957.—The following officers are granted leave:—


Shri S. D. Sharma, tempy. Asstt. Armament Supply Officer, Visakhapatnam, 12 days' earned leave, 15th Apr. 1957.

P. N. NATU, Under Secy.

No. 1195, dated 1st June 1957.—On transfer from the office of the Naval Adviser, the High Commission of India, London, Shri K. H. Rodrigues, perm. Dy. Naval Store Officer, tempy. Naval Store Officer appointed in the same capacity against the vacancy of Senior Naval Store Officer, Naval Store Depot, Bombay, 18th Apr. 1957.

K. V. RAMANAMURTHI, Under Secy.


B. J. SENGUPTA, Under Secy.

(Air Branch)

No. 1197, dated 1st June 1957.—The undermentioned officer is to take rank and precedence in the subs. rank held by him as if his name had appeared below Sqn. Ldr. Ajoy Kumar BOSE (2432) and above Sqn. Ldr. Parshotamlal PANDHI (1997) in the I.A.F. List of April, 1955:—

**INDIAN AIR FORCE**

G. D. (P) Branch

Sqn. Ldr. P. N. Sanyal (1682).

No. 1198, dated 1st June 1957.—The undermentioned Flt. Lt. is promoted to the subs. rank of Sqn. Ldr.:—

**INDIAN AIR FORCE**

Tech. (Sigs.) Branch


No. 1199, dated 1st June 1957.—The undermentioned Emergency Commissioned officer is permitted to relinquish his commission on being released from the Indian Air Force:—

**INDIAN AIR FORCE**

Meteorological Branch

Fg. Offr. K. Chandra (2721), 5th July 1956.

S. KRISHNAMOORTHY, Under Secy.

No. 1200, dated 3rd June 1957.—The undermentioned officers relinquish w.e.f. 13th May 1957, the appts. of Hony. Air As.D.C. to the President (vide M. of D. Nota Nos. 665, dated 21st June 1952 and 364, dated 5th Apr. 1956, published in Gazette of India, dated 14th Apr. 1956):—

Air Vice Marshal A. M. Engineer (1554), D.F.C.

Fit. Lt. Raja Brajendra Chandra Singh Deo, Birbar Bajradhar Narendra Mahapatra, Raja of Ranpur.

N. A. PADMANABHAN, Dy. Secy.


(ii) In M. of D. Notn. No. 702, dated 28th Mar. 1956, issued on 5th May 1956, in the fourth line for "A. G. Wannere (4071)" read "A. G. Wannere (4701)".

(iii) In M. of D. Notn. No. 188, dated 26th Jan. 1957, under "A. & S.D. Branch" in lines 3 and 4 of the last para. commencing with "Fg. Offs. S. S. Jacob" for "July" read "June".

(iv) In M. of D. Notn. No. 359, dated 7th Feb. 1957, under the heading "Air Branch"—Fit. Sgts. to be W.Cs.—Fit/Arm. (I) against 11094 Kasturi Lal for 1st Dec. 1956" read "1st Dec. 1956".

S. KRISHNAMOORTHY, Under Secy.